

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No.118

CP (CAA) No. 40/Chd/Chd/2023
(2nd Motion)

IN THE MATTER OF:

P & R Gogripur Hydro Power Pvt ... Transferor Company

And

P & R Engineering Services Pvt. Ltd ... Transferee Company

Under Section: 230-232, CA 2013

Order delivered on 10.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 31.05.2024.

Sd/-

Court Officer